

50/100
3
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 19/2001

R.A/C.P No.....

E.P/M.A No.....

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SECTION OFFICER (Judl.)

CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH: GUWAHATI, 5

ORIGINAL APPLICATION NO. 19/2001

Dr. T. R. Arya Applicant.

VERSUS

Union of India & Ors Respondents.

For the Applicant(s) Mr. R. Sarma,
" G. Mehta

For the Respondents. Dr. B.P. Todi, Adv. & KVS

NOTES OF THE REGISTRAR

DATE

ORDER

This application is in form but not in the form of a Petition. The application is for the grant of interim relief under the provisions of the Indian Patent Office Act, 1970. Dated..... 16.1.2001

Dy. Registrar

1m

Recd (16/1/01)

S/o (5)

NB
23/1/01

25.1.01

Heard Mrs. K. Yadav learned counsel for the applicant and also heard Mr. B. P. Todi learned counsel appearing on behalf of the respondents who has submitted that he has received instructions. Application is admitted.

However, considering the facts and circumstances more particularly in view of the submission made we are not inclined to continue the interim stay order granted earlier.

contd/-

5-2-2001

Copy of order dtl.

25.1.2001 issued to the

Court & parties.

RTR

25.1.01 Accordingly, status quo order dated 22.1.01 stands vacated. The allotment of the quarter if any, shall be subject to the outcome of the O.A.

List on 26.2.01 for orders.

5.2.2001
Service of Notice
R- No 1-2 prepared
Ready for issuance
of Notice to the
respondents vide
S.O. No.

I.C.U. Sharma

Member

Vice-Chairman

lm

26.2.01

Mr S. Sarma, learned counsel appearing on behalf of Mrs K. Yadav, the learned counsel for the applicant submitted that on instruction of the applicant Dr T.R. Arya he prays for withdrawal of the application. The application is accordingly dismissed on withdrawal.

This order was passed in presence of Mrs P. Barua, learned counsel representing Dr B.P. Todi.

I.C.U. Sharma

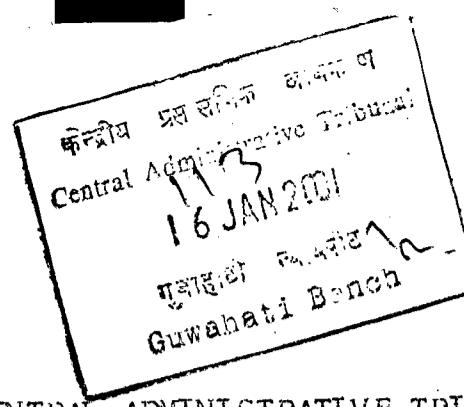
Member

Vice-Chairman

pg

23.4.2001
Copy of the order
has been sent to the
D/sec. for issuing
the same to the L/Advocates
for the parties.

H.S.



IN THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL :
GUWAHATI BENCH : GUWAHATI

Original Application No. 19 of 2001.

Code of category :

Bench : Guwahati.

Dr. Til Ram Arya .. Applicant.

-Vs -

The Union of India & Ors.. Respondents.

I N D E X

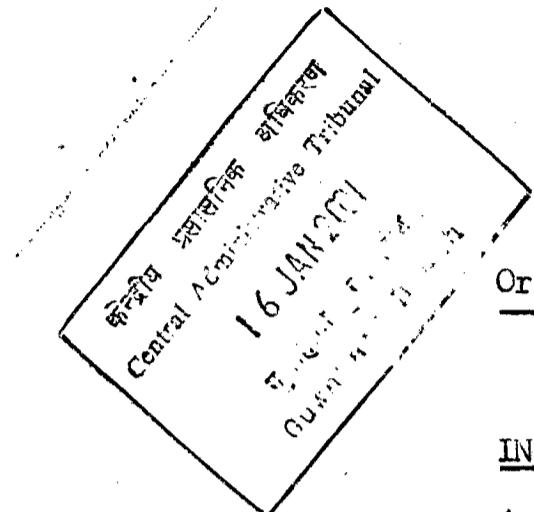
Sl. No.	Particulars	Page No.
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For Official use

Date of filing :

Rajeswar Sarma
Filed by : Rajeswar Sarma,
Advocate.

IN THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL :
GUWAHATI BENCH : GUWAHATI .



IN THE MATTER OF :

An application under section 19
of the Administrative Tribunal
Act, 1985.

- A n d -

17M

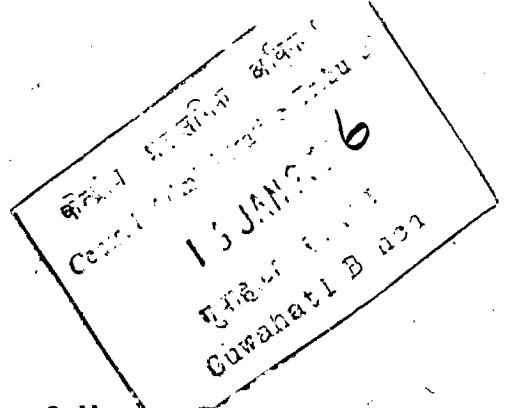
1. Particulars of the Applicant :

Dr. (TRARYA) Til Ram Arya,
Son of Sri Mohan Ram Arya,
Presently residing at Quarter No.
2/3 K V Quarters, Montain
Borjhar, Guwahati - 781 017,
Police Station Azara, in the
district of Kamrup, Assam and
Permanent resident of Gram - Bachegaon,
Police Station - Bachegaon, in the
district of Bagheswar, Uttaranchal.

2. Particulars of the Respondents.

(1) The Union of India, Represented
by the Secretary to the Govt. of

contd.



India, Ministry of Human Resource

Development, New Delhi.

(2) The Commissioner,
Kendriya Vidyalaya Sangathan,
Institutional Area, New Delhi-110016.

(3) The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Chayaram Bhawan, Maligaon,
Guwahati - 781 011,
District - Kamrup, Assam.

(4) The Principal, 193

Kendriya Vidyalaya, Borjhar,
Guwahati - 781 017.

X (5) Smt. Rekha Rani Dikshit
Kendriya Vidyalaya, Borjhar, Guwahati.

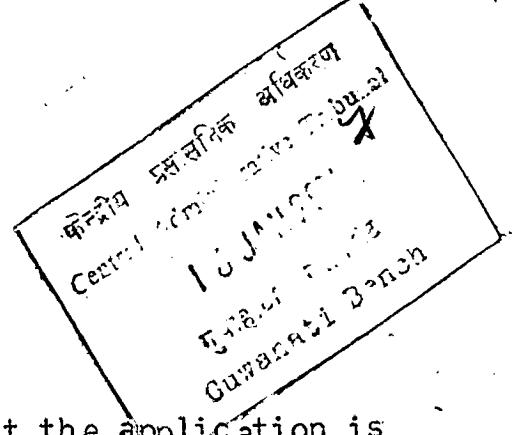
3. The Particulars against which the application is made :

The application is made for issuance of Mandamus/
direction for allotment of service Quarter No.2/3 Kendriya
Vidyalaya Quarters, Mountain Shadow, Borjhar, Guwahati -
781 017 to the applicant.

4. Jurisdiction of the Tribunal :

The applicant declares that the subject matter
in this application is within the jurisdiction of this
Tribunal.

contd.



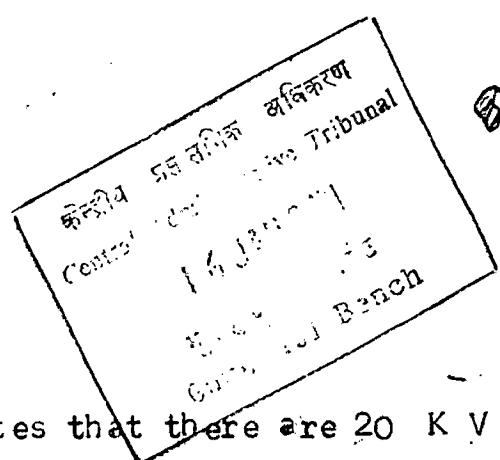
5. Limitation :

The applicant declares that the application is within the Limitation period prescribed under section 21 of the Administrative Tribunal Act, 1985.

6. Facts of the Case :

- i) That the applicant is citizen of India by birth and at present residing at Quarters No.2/3 K V Quarters, Mountain Shadow, Borjhar, Guwahati-781017 in the district of Kamrup, Assam. The applicant is a SC Community and is entitled for special treatment.
- ii) That the applicant states that he was married on 17.2.90 and he has a minor school going child.
- iii) That the applicant states that he was appointed ~~that~~ on 12.1.95 in the post of Trained Graduate Teacher, Social Science Teacher (TGT/SST) in Kendriya Vidyalaya, Guwahati - 781 017 and he joined his services on 12.1.95 in the post of Trained Graduate Teacher of Social Science Teacher (TGT/SST) and discharging his duties in such capacities with effect from 12.1.95 till date to the best of his abilities and satisfaction of all concern.
- iv) That the applicant states that he joined his services on 12.1.95 in the post of Trained Graduate Teacher of Social Science Teacher (TGT/SST) in Kendriya Vidyalaya, Borjhar and immediately he applied for service married accommodation on 12.1.95 before the Principal, Kendriya Vidyalaya, Borjhar for allotment of Kendriya Vidyalaya Quarters.

contd.



v) That the applicant states that there are 20 K V Quarters for Kendriya Vidyalaya Teachers and staff and out of these 20 K V Quarters 8 K V Quarters for post graduate teachers (PGT), 8 K V Quarters for Trained Graduate Teacher (TGT) and 4 K V Quarters for 'D' Group Staff.

vi) That the applicant states that there are 5 post Graduate Teachers in Kendriya Vidyalaya, Borjhar and out of these 5 Post Graduate Teachers, 4 K V Quarters for PGT (Post Graduate Teachers) have been accommodate by 4 Post Graduate Teachers and one K V Quarters for Post Graduate Teacher (PGT) has been accommodated by the Vice Principal, Kendriya Vidyalaya, 2 K V Quarters for Post Graduate Teacher (PGT) has been occupied by Srimati S. Chakraborty who is a trained graduate teacher (TGT) and Srimati Mamata Bhuyan who is a Librarian of Kendriya Vidyalaya, Borjhar, Guwahati.

vii) That the applicant states that the K V Quarters No. 2/3 Post Graduate Teacher (PGT) fell vacant on 20.12.2000 due to transfer of Mrs. Mercy Mathew who is a post graduate teacher (PGT) and the applicant being the Senior Most in the Vidyalaya was permitted verbally to occupy the K V Quarters No. 2/3 by the Principal, Kendriya Vidyalaya, Borjhar, Guwahati and on permission permitted by the Kendriya Vidyalaya, the K V Quarters No. 2/3 occupied by the applicant on 20.12.2000.

20.12.2000

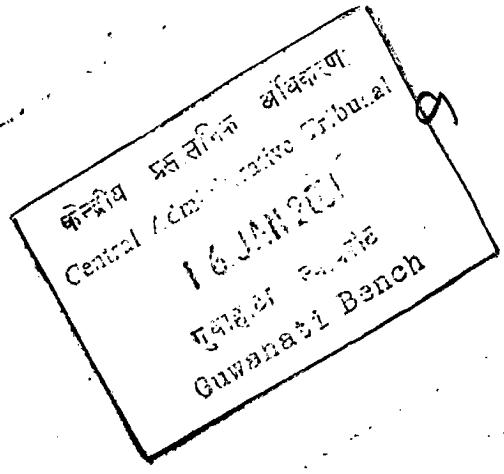
Verbal

permission

No application

contd.

Q479p



- 5 -

viii) That the applicant states that the key of the Quarter No.2/3 of Post Graduate Teacher has been handed over to the applicant on 20.12.2000 by the Principal, Kendriya Vidyalaya and accordingly the applicant is in the K V Quarter No.2/3 with effect from 20.12.2000 on transfer of Miss Mercy Mathew.

ix) That the applicant states that he filed on 4.1.2001 an application before the Principal, Kendriya Vidyalaya, Borjhar praying for formal allotment of K V Quarters No.2/3 to the applicant on the ground of station seniority in the Vidyalaya pay seniority, illness of his wife who needs immediate medical attention personal care and surgical operation and on the basis of SC/ST Quarter and the said application has not been disposed of till date.

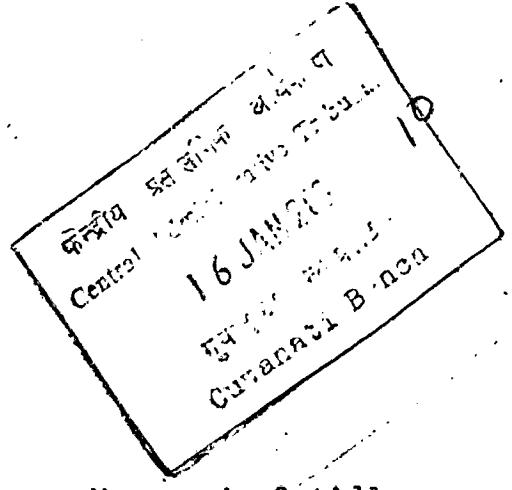
A copy of application dated 4.1.2001 filed by the applicant is annexed herewith and marked as Annexure - A.

✓

x) That the applicant states that he filed another application on 11.1.2001 before the Principal, Kendriya Vidyalaya, Borjhar, Guwahati for allotment of K V Quarter No.2/3 in the name of the applicant since the applicant has been residing in K V Quarters No.2/3 with effect from 20.12.2000 as per the verbal permission of the Principal, Kendriya Vidyalaya, Borjhar, Guwahati and the

contd.

Change



said application has not been disposed of till date.

A copy of application dated 11.1.2001 filed by the applicant is annexed herewith and marked as Annexure - B.

xii) That the applicant states that his wife named Srimati Indra Arya has been suffering from Cordiac Ultur and she has been under medical under since May 2000 and registered medical practitioner attending her advised to undergo medical surgery for her Utevans problem and accordingly the wife of the applicant has to undergo medical surgery either the Guwahati Medical College Hospital or in Private Nursing Home.

Copies of the Medical treatment documents are annexed herewith and marked as Annexure - 'C' Series.

xiii) That the applicant states that the applicant has been suffering from ailments since 1997 and the applicant has been under medical treatment since 1997 till date.

xiv) That the applicant states that the Kendriya Vidyalaya Sangathan under Memo No. F.10-2/80-KVS (Admn-I) dated 3.10.1980 issued guide line for allotment of residence to all employees of the Kendriya Vidyalaya including schedule Caste/ Schedule Tribe.

contd.

Open

A copy of letter issue on 3.10.1980 by the Kendriya Vidyalaya Sangathan is annexed herewith and marked as Annexure - 'D'.

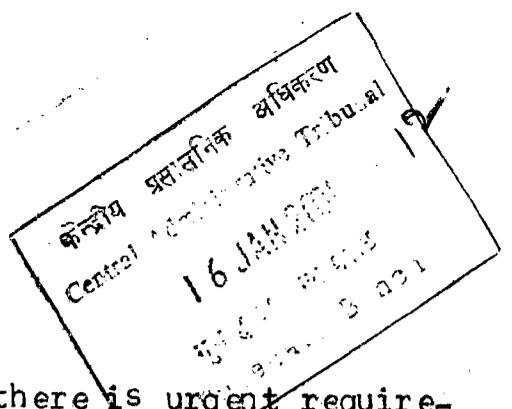
*iv) That the applicant states that he has been threatened to evict from the K V Quarters No. 2/3 allotted to the applicant on 20.12.2000 by the Principal, Kendriya Vidyalaya, Borjhar, Guwahati and now the Principal, Kendriya Vidyalaya is contemplating to allot the said Quarters to who joined in the year 1997 and Srimati Rekhas Rani Dixit, whose husband is holding a service married quarters in Air Force by evicting the present applicant. It may be mentioned that Smt. Rekha Rani Dixit is also a Trained Graduate Teacher in Kendriya Vidyalaya, Borjhar, Guwahati and refused the Quarters allotted her and wants allotment of Quarters at present in possession of applicant.

7. Grounds for relief with legal provisions :

- i) For that the applicant is entitled for a Kendriya Vidyalay Quarters being he is married with 2(two) minor children.
- ii) For that the applicant is entitled for K V Quarters No.2/3 as per station seniority in the Vidyalaya and pay seniority.
- iii) For that the wife of the applicant has been suffering from Cardiac, Utercons who needs immediate medical attention, personal care and

contd.

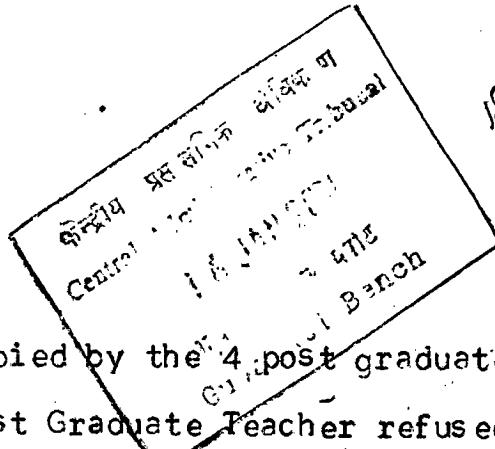
9



surgical operation and there is urgent requirement of service accommodation for her personal care.

- iv) For that the applicant is suffering from certain ailments since 1997 till date and the applicant is entitled for K V Quarters for his own and his wife medical treatment.
- v) For that the applicant was permitted to occupy the K V Quarters No.2/3 by the Principal, Kendriya Vidyalaya, Borjhar, Guwahati and the applicant occupied the said K V Quarters on 20-12-2000 and subsequent threatened, eviction from the Principal, Kendriya Vidyalaya, Borjhar is illegal, arbitrary and malafide and liable to be struck down.
- vi) For that the Principal, Kendriya Vidyalaya is contemplating to allot K V Quarter No.2/3 to Srimati Rekha Rani Dixit who is a trained graduate teacher (TGT) and the husband of Srimati Rekha Rani Dixit is in occupation of status service married quarters (SMQ) of Air Force, Borjhar being the husband of Smt. Rekha Rani Dixit is the Sergeant of India Air Force and therefore the same is illegal and liable to be struck down.
- vii) For that there are 5 post graduate teachers in Kendriya Vidyalaya, Borjhar and out of 8 Post Graduate Teacher Quarters 4 Post Graduate Teachers

contd.



18

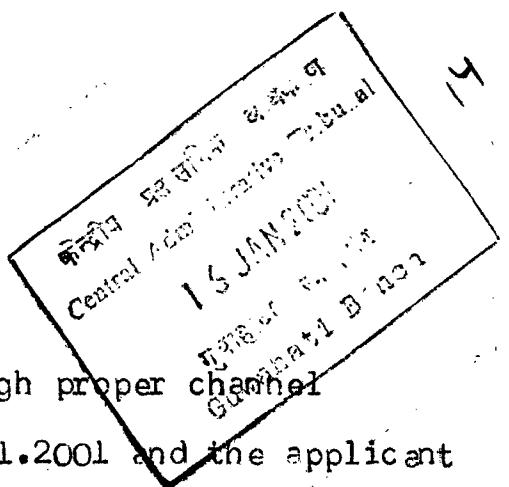
Quarters have been occupied by the 4 post graduate teacher (PGT) and one Post Graduate Teacher refused to accept the quarters and therefore the applicant is entitled to Post Graduate Teacher, K V Quarters No.2/3 and threatened eviction after allotment on 20-12-2000 by the Principal is illegal and liable to be struck down.

- viii) For that the applicant filed applications on 4-1-2001 and 11-1-2001 before the Principal, Kendriya Vidyalaya, Borjhar, Guwahati for formal allotment of K V Quarters No.2/3 and the same has not been disposed of till date.
- ix) For that the respondents should have considered favourably the application filed by the applicant because he is a Schedule Caste Community on 4.1.2001 and 11.1.2001 and the same have not been disposed off till date.
- x) For that in any view of the matter the action of the respondents are not sustainable in the eye of law.
- xi) For that the respondents could not cite any addition and just reason for their arbitrary action in denying the claim of the applicant.

8. Details of remedies exhausted :

That the applicant states that he has no other alternative and other efficacious remedy then to file this

contd.



application, representation through proper channel was submitted on 4.1.2001 and 11.1.2001 and the applicant approached several times in different occasions for disposal of the representation and the same have not been disposed of till date.

9. Matters previously filed or pending with :

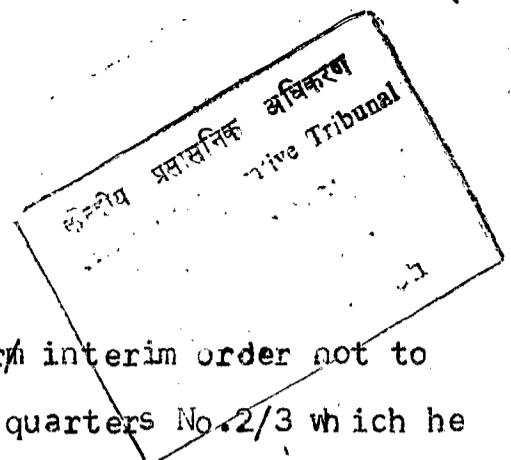
That the applicant states that he has not filed any application before this Tribunal or any other Hon'ble Court and no application is pending in any Court.

10. Relief sought :

It is therefore most respectfully prayed that Your Lordships would be graciously pleased to admit this application, call for the records and upon hearing the parties be pleased to

- i) direct the respondents particularly the Principal, Kendriya Vidyalaya, Borjhar, Guwahati to allot K V Quarters No.2/3 to the applicant as the same is in occupation by the applicant w.e.f. 20.12.2000 till date.
- ii) Cost of the application.
- iii) Any other relief or reliefs to which the application is entitled to as this Hon'ble Tribunal may deem fit and proper.

contd.



11. Interim Prayer :

The applicant prays for an interim order not to evict him from the K V quarters No. 2/3 which he occupied on 20-12-2000 with the permission of the Principal, Kendriya Vidyalaya, Borjhar, Guwahati.

12. Particulars of Postal Order :-

1. Number of Postal Order :- 56 491832
2. Name of Issuing Post Office : G P O Guwahati.
3. Date of Issue of Postal Order : (6.1.2001)
4. Post Office at which payable : Guwahati.

13. Details of Index :

14. List of enclosures :

- (i) Index,
- (ii) Application,
- (iii) Annexure as per Index,
- (iv) Postal Order.

contd....Verification.

VERIFICATION

I, Dr. Til Ram Arya, son of Sri Mohan Ram Arya, by caste Hindu, presently residing at Quarter No.2/3, Kendriya Vidyalaya Quarter, Montain Shadow, Borjhar, Guwahati - 781 017, Police Station Azara, in the district of Kamrup, Assam and permanent resident of Gram - Bachegaon, Police Station - Bachegaon, in the district of Bagheswar, Uttaranchal, do hereby verify that the statements made from paragraphs 1 to 6 and 8 to 14 are true to my personal knowledge and belief and the rests are my humble submission before this Hon'ble Tribunal and I have not suppressed any materials of fact as stated above.

(Til Ram Arya) Dr. T.R. Arya
Signature. 16.1.2001

To
The Principal
K.V. Borjhar

- 13 -

Annexure - A

Dated 04 Jan 2001

Sub: Application for married accommodation

Dear

Sir,

This is reference to my earlier application dated 30.8.97 for the married accomadation, I would like to appeal your honour to be kind enough to consider my application for allotment of KV Qrs. 2/3 to me on the following grounds.

1. My date of joining in K.V. Borjhar = 12.1.95 (station seniority in the vidyalaya)
2. Basic salary as on Jan 2001 = Rs 6550/ PM (pay seniority)
3. Illness of my wife which needs immediate medical attention, personal care and surgical operation
(a) Medical certificate enclosed. (b) Medical ground reference Swami's Handbook 2001 Page No. 12DCFR&SR, PART II.
4. Allotment of Qrs. on the basis of SC/ST Quota (Please Refer Govt order reference to Swami's Hand book 2001 page no 121 CFR&SR part I (Photo copy attached)).
5. Considering above mentioned points, I would request your honour to allot me the said K.V Qrs. at the earliest for which I am eligible. This act of your kindness would enable me to bring my wife for her treatment.

With regards

Yours Faithfully,

(Dr. T.R. Arya)

TGT ,SST K. V. Borjhar.
Guwahati-17

Enclosures

① Nine + EROXED + ONE = 10
Copies mentioned above.

✓ ✓ ✓ ✓ ✓ ✓ ✓ ✓ ✓ ✓
Mr. T.R. Arya
Principal

A.H. - 13 -
R.M.S.

To the Principal
K.V. Borjhar
Guwahati-17

Sub: Request for allotment of K.V Quarters

Reference: My previous application dated 04 - 01 2001

Sir,

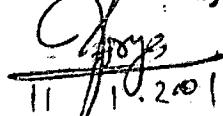
With reference to the subject mentioned above I have to pray that the K.V. quarter No. 2/3 in which I have been residing since last month as per your verbal permission, considering myself as eligible for the allotment of the said quarter on priority basis as per the KV's rules, may please be allotted to me at your earliest, as I have already furnished all the necessary documents in support of my eligibility in my previous application dated 04/01/2001.

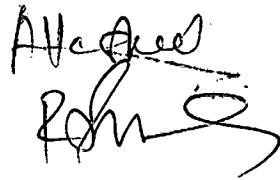
Thanking you Sir,

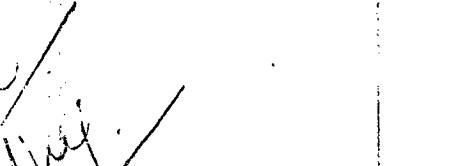
Yesterd - 11th Jan, 2001

Encl: My previous application dated 04/01/2000

Yours faithfully,


11.1.2001
(Dr. T.R. Arya)
T.G.T (SST)
KV Borjhar


Accepted
Ranjan


Principal
Kanya Sagarika, Ghatani
Ranjan Arya, Vidyalya, B. M.
T.G.T / Headmaster

- 15 -

Annexure C



Khandelwal Pathology Clinic

Dr. (Mrs.) Padma Khandelwal
M.B.B.S., D.C.P. (Lko.)
CONSULTANT PATHOLOGIST

NEAR KALI DEVI TEMPLE, 276 KALIBARI, BAREILLY
PHONE : CLINIC 479152, RESI. 445618

A totally computerised pathology lab

NAME : MRS. INDRA ARYA
REFERRED BY : DR(MRS) ANJU AGARWAL (MS)
REFERENCE NO: MY348
DATE : 22/05/2000

BLOOD SUGAR REPORT

INVESTIGATION	Result	Normal Range
---------------	--------	--------------

RANDOM BLOOD SUGAR	91 MGM%	60-140MGM%
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DR. (MRS) P. KHANDELWAL
(PATHOLOGIST)

Dhaka
28/5



Khandelwal Pathology Clinic

NEAR KALI DEVI TEMPLE, 276 KALIBARI, BAREILLY
PHONE : CLINIC 479152, RES 7445618

Dr. (Mrs.) Padma Khandelwal
M.B.B.S., D.C.P. (Lko.)
CONSULTANT PATHOLOGIST

A totally computerized pathology lab

NAME : MRS. INDRA ARYA
REFERRED BY : DR(MRS) ANJU AGARWAL (MS)
REFERENCE NO: MY348
DATE : 22/05/2000

URINE EXAMINATION REPORT

INVESTIGATION	Result
---------------	--------

ROUTINE URINE ANALYSIS

QUANTITY	5 ML
COLOUR	PALE YELLOW
APPEARANCE	CLEAR
REACTION pH	ACIDIC
DEPOSITS	ABSENT
ALBUMIN	ABSENT
SUGAR	ABSENT

MICROSCOPIC EXAM.

RED CELLS /HPF	ABSENT
PUS CELLS /HPF	1-2
CASTS /HPF	ABSENT
CRYSTALS	ABSENT

Dr
DR. (MRS) P. KHANDELWAL
(PATHOLOGIST)

AM 2000
PM 2000



Khandelwal Pathology Clinic

Dr. (Mrs.) Padma Khandelwal
M.B.B.S., D.C.P. (Lko.)
CONSULTANT PATHOLOGIST

NEAR KALI DEVI TEMPLE, 276 KALIBARI, BAREILLY
PHONE : CLINIC 479152, RESI. 445618

A totally computerised pathology lab

NAME : MRS. INDRA ARYA
REFERRED BY : DR(MRS) ANJU AGARWAL (MS)
REFERENCE NO: MY348
DATE : 22/05/2000

BLOOD EXAMINATION REPORT

INVESTIGATION	Result	Normal Range
ERYTHROCYTE SEDIMENTATION RATE	25 mm in 1st hr.	0-20

DR. (MRS) P. KHANDELWAL
(PATHOLOGIST)

Attakia
R.P.W.



Khandelwal Pathology Clinic

Dr. (Mrs.) Padma Khandelwal
M.B.B.S., D.C.P. (Lko.)
CONSULTANT PATHOLOGIST

NEAR KALI DEVI TEMPLE, 278 KALIBARI, BAREILLY
PHONE : CLINIC 479152, RESI. 445618

A totally computerised pathology lab

NAME : INDRA ARYA
REFERRED BY : DR (MRS) ANJU AGARWAL (MS)
REFERENCE NO: JU026
DATE : 21/06/2000

SPECIAL EXAMINATIONS

INVESTIGATION REQUIRED: PAP'S SMEAR STUDY
SPECIMEN : CERVICAL SMEAR

SMEAR SHOWS CHRONIC INFLAMMATORY CELLS AND
GROUP OF MINOR DYSPLASITC CELLS. NO MALIGNANT
CELLS SEEN.

REMARK: MINOR DYSPLASIA CIN-I

M
(PATHOLOGIST)

*Attached
Signature*

डा. (श्रीमद्भूत) मृदुला कपूर
एम. बी. बी. एस, एम. एस.
गोल्ड मेडेलिस्ट
स्वी एवं प्रसूति रोग विशेषज्ञ

- 19 -

✓ 4/1 मेडीकल कालेज कैम्पस,
झाँसी (उ. प्र.)
फोन नं. 321112, 321113
दिनांक 12/1/2013

Art India

Mr
Lal Singh

Mr. — alad.

Munshi

discharge for

Emergency
Central

- 28 Cleveland T3 1B2013

By

- 28 Sevadac 1B2013

- 2. December 14 AD 2010

70 (23 lines) - Exp. before 100. & 100
If needed more

A

Attached
S.M.

- 15 -

Annexure C



Khandelwal Pathology Clinic

Dr. (Mrs.) Padma Khandelwal
M.B.B.S., D.C.P. (Lko.)
CONSULTANT PATHOLOGIST

NEAR KALI DEVI TEMPLE, 276 KALIBARI, BAREILLY
PHONE : CLINIC 479152, RESI. 445618

A totally computerised pathology lab

NAME : MRS. INDRA ARYA
REFERRED BY : DR(MRS) ANJU AGARWAL (MS)
REFERENCE NO: MY348
DATE : 22/05/2000

BLOOD SUGAR REPORT

INVESTIGATION	Result	Normal Range
---------------	--------	--------------

RANDOM BLOOD SUGAR	91 MGM%	60-140MGM%
--------------------	---------	------------

DR. (MRS) P. KHANDELWAL
(PATHOLOGIST)

Dhaka
28/5



Khandelwal Pathology Clinic

NEAR KALI DEVI TEMPLE, 276 KALIBARI, BAREILLY
PHONE : CLINIC 479152, RES 7445618

Dr. (Mrs.) Padma Khandelwal
M.B.B.S., D.C.P. (Lko.)
CONSULTANT PATHOLOGIST

A totally computerized pathology lab

NAME : MRS. INDRA ARYA
REFERRED BY : DR(MRS) ANJU AGARWAL (MS)
REFERENCE NO: MY348
DATE : 22/05/2000

URINE EXAMINATION REPORT

INVESTIGATION	Result
---------------	--------

ROUTINE URINE ANALYSIS

QUANTITY	5 ML
COLOUR	PALE YELLOW
APPEARANCE	CLEAR
REACTION pH	ACIDIC
DEPOSITS	ABSENT
ALBUMIN	ABSENT
SUGAR	ABSENT

MICROSCOPIC EXAM.

RED CELLS /HPF	ABSENT
PUS CELLS /HPF	1-2
CASTS /HPF	ABSENT
CRYSTALS	ABSENT

Dr
DR. (MRS) P. KHANDELWAL
(PATHOLOGIST)

AM 2000
PM 2000



Khadelwal Pathology Clinic

Dr. (Mrs.) Padma Khadelwal
M.B.B.S., D.C.P. (Lko.)
CONSULTANT PATHOLOGIST

NEAR KALI DEVI TEMPLE, 276 KALIBARI, BAREILLY
PHONE : CLINIC 479152, RESI. 445618

A totally computerised pathology lab

NAME : MRS. INDRA ARYA
REFERRED BY : DR(MRS) ANJU AGARWAL (MS)
REFERENCE NO: MY348
DATE : 22/05/2000

BLOOD EXAMINATION REPORT

INVESTIGATION	Result	Normal Range
ERYTHROCYTE SEDIMENTATION RATE	25 mm in 1st hr.	0-20

DR. (MRS) P. KHANDELWAL
(PATHOLOGIST)

Attakia
R.P.W.



Khandelwal Pathology Clinic

Dr. (Mrs.) Padma Khandelwal
M.B.B.S., D.C.P. (Lko.)
CONSULTANT PATHOLOGIST

NEAR KALI DEVI TEMPLE, 278 KALIBARI, BAREILLY
PHONE : CLINIC 479152, RESI. 445618

A totally computerised pathology lab

NAME : INDRA ARYA
REFERRED BY : DR (MRS) ANJU AGARWAL (MS)
REFERENCE NO: JU026
DATE : 21/06/2000

SPECIAL EXAMINATIONS

INVESTIGATION REQUIRED: PAP'S SMEAR STUDY
SPECIMEN : CERVICAL SMEAR

SMEAR SHOWS CHRONIC INFLAMMATORY CELLS AND
GROUP OF MINOR DYSPLASITC CELLS. NO MALIGNANT
CELLS SEEN.

REMARK: MINOR DYSPLASIA CIN-I

M
(PATHOLOGIST)

*Attached
Signature*

डा. (श्रीमद्भूत) मृदुला कपूर
एम. बी. बी. एस, एम. एस.
गोल्ड मेडेलिस्ट
स्वी एवं प्रसूति रोग विशेषज्ञ

- 19 -

✓ 4/1 मेडीकल कालेज कैम्पस,
झाँसी (उ. प्र.)
फोन नं. 321112, 321113
दिनांक 12/1/2013

Art India

Mr
Lal Singh

Mr. — alad.

Munshi

discharge br

Emergency
Central

- 28 Cleveland T3 1B2013

By

- 28 Sweden 1B2013

- 2. December 14 AD 2010

70 (23 lines) - Exp. before 100. & 100
If needed more

A

Attached
S.M.



Khandelwal Pathology Clinic

276, KALI BARI, BAREILLY.

Pathologist

Dr. (Mrs.) Padma Khandelwal

M.B.B.S., D.C.P., M.A.I.C

Dated. 24/12/2022

Lab No. 34312022

Name. M/S. India, H/No.

Ref. by. D.R. (H.S.) Hospital. H.S.

Investigation Required. P.P.D. Test. Specimen. L.F.

P.P.D. Test

(10 T.U., INJECTED)

Date of Testing 24/12/2022

Date of Reading 24/12/2022

Induration 12 mm

Result Positive

Padma Khandelwal
Pathologist

Padma Khandelwal
Pathologist

+ ANJU MATERNITY & SURGICAL HOSPITAL

F-12/B, RAMPUR GARDEN, BAREILLY-243 001

DR MRS. ANJU AGARWAL

M.S. (OBS. & GYN)
EX-HEAD OF DEPT. OF OBS. & GYN
MISSION HOSPITAL, LUCKNOW

TIMING : 9-30 A.M. to 1-00 P.M.

Name: Mrs. Indra Kaur Dated:

<p>Wt. - 52 kg Ut. - Av. Ps. mobile Rt. adnexa - palp tender erosion on cervix</p> <p>PS</p> <p>U.T. - N.A.D.</p> <p>R.B.S. - 91</p>	<p>R.</p> <p>Pain: Lower left. Pain: Throat</p> <p>Secondary location</p> <p>Min. Reg. 1000 2.5.00</p> <p>Ch. + P.T. 1.D. V.G. -</p> <p><u>Adv.</u></p> <p>Roxinal 150 mg. B.D Tridical f.T. B.D HT Newco B.D</p>	<p>1st 7 days</p>
---	---	-------------------

• SUNDAY OPD CLOSED

• EMERGENCY ROUND THE CLOCK

• VALID FOR FIVE DAYS

Dr. Anju
R.D.

+ ANJU MATERNITY & SURGICAL HOSPITAL

F-12/B, RAMPUR GARDEN, BAREILLY-243 001

DR. MRS. ANJU AGARWAL

M.S. (OBS. & GYN)

EX-HEAD OF DEPT. OF OBS. & GYN
MISSION HOSPITAL, BAREILLY.

TIMING : 9-30 A.M. to 1-00 P.M.

Name: Mrs. Indu Agarwal Dated: 28.7.00

6t	kg	R	W.P	28.7.00
Cx - Hypertrophic rhin. Eruption on both lips				
U/I - NAD				
				<p>if. is not ready ^{15.00} ref. to HSI MS New Delhi for cytological biopsy.</p> <p>cost ^{100/-} MR tab. 10/- 4 days type</p> <p>4. biopsy</p>

• SUNDAY OPD CLOSED • EMERGENCY ROUND THE CLOCK • VALID FOR FIVE DAYS

Dr. Anju Agarwal



Khandelwal Pathology Clinic

276, KALI BARI, BAREILLY.

Pathologist

Dr. (Mrs.) Padma Khandelwal

M.B.B.S., D.C.P., M.A.I.C

Dated. 24/5/2022

Lab No. 34312022

Name. M/S. India, H/No.

Ref. by. D.R. (H.S.) Hospital. H.S.

Investigation Required. P.P.D. Test. Specimen. L.F.

P.P.D. Test

(10 T.U., INJECTED)

Date of Testing 24/5/2022

Date of Reading 24/5/2022

Induration 12 mm

Result Positive

Padma Khandelwal
Pathologist

Padma Khandelwal
Pathologist

+ ANJU MATERNITY & SURGICAL HOSPITAL

F-12/B, RAMPUR GARDEN, BAREILLY-243 001

DR MRS. ANJU AGARWAL

M.S. (OBS. & GYN)

EX-HEAD OF DEPT. OF OBS. & GYN
MISSION HOSPITAL, BAREILLY

TIMING : 9-30 A.M. to 1:00 P.M.

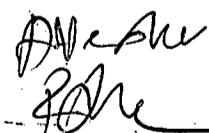
Name... Mrs. Indira Arora ~~dated~~

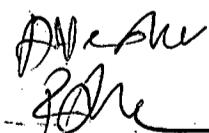
% Ut - Av Ps mobile Rt adnex - palp tender erosion on cervix	R. Patient : Labour ref'd. urgency Min. diag - imp. 2.5 cm	Adv. Roxinal 150 mg. B.D Tridical f.T. B.D HT Neuro B.D	Ist 7 days
ESR - 25			
PPD - Positive + 12			
Abn			
U/R m NAD			
RBS - 91			

• SUNDAY OPD CLOSED

• EMERGENCY ROUND THE CLOCK

• VALID FOR FIVE DAYS





16 : 200

Wt

kg

loop 4.6.0

- 23 -

Cervix-Hyperthrophic
erosion on both lips

6b Pain in lower abd.

Prep's indicate 2/0 CIN.

Cifran TZ 500 mg $\frac{1}{6}$

Geodys $\frac{1}{6}$

Nise $\frac{1}{6}$

7 days.

Oral oxyacety

06 III

Ref's

Abd

colposcopic C. biopsy

Anterior (ep. 00)

to 30 deep

Abd

ABG
1871

X
V

Annexure D

KENDRIYA VIDYALAYA SANGATHAN

New Mohrauli Road,
New Delhi 110 007.

No. F-10-2/86-KVG (Adm.I)

Dated : 03-10-1980

1. The Principal,
All Kendriya Vidyalaya Sangathan,
2. The Assistant Commissioner,
All Kendriya Vidyalaya Sangathan.

Sub:- Allotment of Residences (KVS) Rules, 1976
Amendment thereof.

Sir/Madam,

The undersigned is directed to pay that the question of fixation of percentage of reservation for allotment of accommodation to Schedule Caste/Schedule Tribe has been under consideration for some time past. The matter has been considered by Commissioner, KVS, and the following items are added as para 3A after para 3 under heading V, "Application for allotment" of allotment of residences (KVS) Rules, 1976.

PARA 3A

(i) Existing percentage of reservation of general pool accommodation for SC/ST employees in Delhi viz. 10%, in type 'A' & 'B' and 5% in type 'C' & 'D' should be extended uniformly to all the existing regional offices/Cells under the control of the Directorate of States and Regional Offices that may be set up in future including Station where general pool accommodation is being allotted by the C.P. .D.

(ii) The officers should be entitled for allotment in their entitled type and in their term from the separate writing list to be maintained for the purpose.

(iii) Vacancies available in the quota reserved for the purpose would be allotted in the ratio of 2:1 to the SC/ST employees respectively. In case, however, there is no Scheduled Tribe employee available, the quota reserved would be allotted to SC employees.

(iv) SC/ST employees who are already in occupation of general post accommodation will not be entitled to be considered for allotment of higher types from the reserved quota.

Yours faithfully

Sd/- Eligible
(S.P. T)

ASSISTANT COMMISSIONER (ADMN)
FOR

[Signature]